

**Title:** Introduction of the Terrorist and Disruptive Activities (Prevention) (Withdrawal of Legal Proceedings) Bill, 1999.

15.34 hrs.

SHRI G.M. BANATWALLA (PONNANI): I beg to move for leave to introduce a Bill to provide for withdrawal and prevention of all legal proceedings under the Terrorist and Disruptive Activities (Prevention) Act, 1987 which expired on 23 May, 1995 and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for withdrawal and prevention of all legal proceedings under the Terrorist and Disruptive Activities (Prevention) Act, 1987 which expired on 23 May, 1995 and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI G.M. BANATWALLA:

S Sir, I introduce the Bill.

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